

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

DA 1360/98

New Delhi this the 11th day of January, 1999.
Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri K. Muthukumar, Member (A)

In the matter of

1. Shri Amal Kumar Sen
S/o Late Sh. Anil Kumar Sen
2. Sh. Sanjeev Anand
S/O Sh. V. S. Kulshresta
3. Sh. M. Kali Venkat Raman
S/O Late Sh. M. K. Murthy

.. Applicants

(All working as Diary Supervisors
in the office of Respondent No. 2)

(By Advocate Shri S. C. Luthra)

Vs.

1. Union of India through its
Secretary,
Department of Animal Husbandry
and Dairying,
M/O Agriculture, Krishi Bhavan,
New Delhi-1

2. General Manager,
Delhi Milk Scheme,
West Patel Nagar,
New Delhi-8

.. Respondents

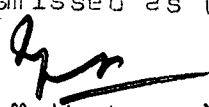
(By Advocate Shri V. S. R. Krishna)

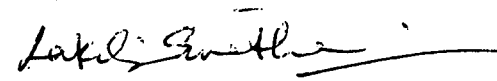
O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

Shri S. C. Luthra, learned counsel for the applicants
submits that applicants wish to withdraw this DA as they have
received the reliefs as prayed for in the DA.

Permission to withdraw the DA is granted. D.A. is
dismissed as withdrawn. No costs.


(K. Muthukumar)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

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